

- (iv) Auditing Standards have been issued and States have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, training of Village Resource Persons for conducting Social Audit etc.
- (v) A path breaking initiative for improved planning, effective monitoring and greater transparency with the use space technology for geo-tagging of MGNREGA assets was launched.

MGNREGA in Gujarat

†107. SHRI NARANBHAI J. RATHWA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there are cases in districts of Gujarat, where people did not get jobs for the entire year, even after applying for jobs in MGNREGA;
- (b) if so, the number of such cases;
- (c) whether it is also a fact that partiality is being done while providing employment under MGNREGA; and
- (d) steps taken by Government to stop this arbitrary approach?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) No Sir.

(b) Does not arise.

(c) and (d) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work.

Release of funds for MGNREGA

108. SHRI D. KUPENDRA REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of MGNREGA funds sanctioned/released to the State Governments during the last three years, State/year-wise;
- (b) whether it is a fact that inadequate funds are released by the Central Government to the State Government in these years;

† Original notice of the question was received in Hindi.

(c) if so, the details thereof along with the funds yet to be released to the State Governments, State/year-wise; and

(d) the steps taken by the Union Government to clear all the dues to the States?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment Scheme, hence no State/UT- wise allocation of fund is made. The Ministry releases funds to the State/UT based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. State/UT-wise details of Central fund released under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years *i.e.* 2015-16, 2016-17 and 2017-18 are given in the Statement (*See* below). The Ministry seeks additional fund for MGNREGS as and when required for meeting the demand for work on the ground.

Statement

State/UT-wise details of Central Fund released under MGNREGS during the last three years

(₹ In lakh)

Sl. No.	States	Central fund released		
		2015-16	2016-17 *	2017-18**
1	2	3	4	5
1.	Andhra Pradesh	307380.33	394021.19	513947.92
2.	Arunachal Pradesh	4395.10	15675.99	20717.18
3.	Assam	87830.06	125459.79	112734.56
4.	Bihar	102412.26	166740.56	247432.12
5.	Chhattisgarh	106341.30	223193.55	291154.33
6.	Gujarat	30598.72	64323.81	82688.22
7.	Haryana	12470.72	28771.33	30140.64
8.	Himachal Pradesh	39610.32	38860.83	58824.48
9.	Jammu and Kashmir	55801.83	80408.52	125417.69
10.	Jharkhand	97879.90	167914.17	136076.31

1	2	3	4	5
11.	Karnataka	99155.27	225864.88	296448.54
12.	Kerala	152633.88	158248.96	185824.77
13.	Madhya Pradesh	236732.20	344891.62	377770.49
14.	Maharashtra	123834.73	165708.93	186350.34
15.	Manipur	25532.29	34370.41	15853.20
16.	Meghalaya	22182.56	86069.23	87424.89
17.	Mizoram	28517.36	14451.26	20155.36
18.	Nagaland	26665.95	50152.80	110738.62
19.	Odisha	147941.05	189526.84	220366.86
20.	Punjab	24533.37	49073.46	62141.23
21.	Rajasthan	269583.23	481816.86	472828.41
22.	Sikkim	8623.44	13262.56	10636.13
23.	Tamil Nadu	547037.47	455277.91	585644.33
24.	Telangana	182484.92	180684.74	254806.87
25.	Tripura	135894.19	101629.14	40740.93
26.	Uttar Pradesh	269569.44	391584.94	370223.71
27.	Uttarakhand	45076.65	51435.08	71865.11
28.	West Bengal	471174.20	537722.79	596035.58
29.	Andaman and Nicobar Islands	1035.72	801.40	966.07
30.	Lakshadweep	11.85	0.00	26.71
31.	Puducherry	1292.57	346.92	1569.03
32.	Goa	246.82	425.85	56.05
TOTAL		3664479.70	4838716.30	5587606.67

* After excluding the amount of failed FTOs, the total amount released is ₹ 47,82,448.31 lakh.

**After excluding the amount of failed FTOs, the total amount released is ₹ 54,507,16.17 lakh.

**Holding of MGNREGS job cards by Sarpanches and
MPTC members in Andhra Pradesh**

109. SHRI V. VIJAYASAI REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Ministry has made any analysis as to why labour in Andhra Pradesh are not considered under the active workers category and State stood at 16th position;